

MINISTRY OF HEALTH AND FAMILY WELFARE

(Food Safety and Standards Authority of India)

NOTIFICATION

New Delhi, the 30th August, 2013

F. No 7/15015/30/2012.—The following draft of certain regulations further to amend the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, which the Food Safety and Standards Authority of India, with previous approval of the Central Government, proposes to make, in exercise of the powers conferred by clause (e) of sub-section (2) of section 92 read with section 16 of Food Safety and Standards Act, 2006 (34 of 2006) is hereby published as required by the said sub-section of section 92, for the information of all persons likely to be affected thereby, and notice is hereby given that the said draft regulations shall be taken into consideration after the expiry of a period of thirty days from the date on which the copies of the Official Gazette in which this notification is published, are made available to the public;

Objections or suggestion, if any, may be addressed to the Chief Executive Officer, Food Safety and Standards Authority of India, Food and Drug Administration Bhawan, Kotla Road, New Delhi-110002;

The objections and suggestions, which may be received from any person with respect to the said draft regulations within the period specified, shall be considered by the Authority.

DRAFT REGULATIONS

1. These regulations may be called the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2013.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in Appendix A,—

(a) in Table No. 2, for Serial number G and the entries relating thereto, the following shall be substituted, namely,—

1	2	3	4	5	6	7	8	9	10	11	12
"G	Glazing agents								GMP	-	-
1	Shellac	-	-	-	-	-	-	-	GMP	-	-
2	Beeswax (White and Yellow)	-	-	-	-	-	-	-	GMP	-	-
3	Candelilla wax	-	-	-	-	-	-	-	GMP	-	-
4	Gum Arabic	-	-	-	-	-	-	-	GMP	-	-
5	Pectin	-	-	-	-	-	-	-	GMP	-	-";

(b) Table 8, Serial number. D, sub serial number (a), for item 2 relating to Caramel and entries relating thereto, the following entries shall be substituted, namely:-

1	2	3	4	5	6	7	8	9	10	11	12	13
"2	Caramel	-	GMP	-	GMP	100 ppm maximum	-	GMP	-	-	-	200 ppm maximum";

(c) In Table No 13, in serial number J, under sub-serial 6, in the entry under column 2, after the words "Sodium salts of stearic acid", the words "stearic acid (food grade)" shall be substituted.

D. K. SAMANTARAY, Chief Executive Officer
[ADVT-III/4/Exty./187-O/13]

Foot Note.—The principal regulations were published in the Gazette of India. *vide* notification number F. No. 2-15015/30/2010, dated 1st August, 2011.